

**CUSTOMS,EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST ZONAL BENCH : AHMEDABAD**

REGIONAL BENCH : COURT NO - 1

EXCISE Appeal No. 737 of 2011-DB

Orkay Gears

...Appellant

-Versus-

C.C.E.-Ahmedabad-i

...Respondent

Present For the Appellant : None

Present For the Respondent : Shri V. Lukose, Superintendent (AR)

DATE OF HEARING : 12/11/2021

ORDER

The hearing of the appeal/application is adjourned. Notice be sent to the party by speed post. **List on 14 December, 2021.**

**(Ashok Jindal)
Member (Judicial)**

**(Raju)
Member (Technical)**

Diksha